

[*Translation*]

**Fire in Naphtha Pipeline Gavanpada
Chembur**

5095. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a devastating fire had broken out during second week of March, 1990 at NAPHTHA pipeline of the India Oil Corporation in Gavanpada Chembur,

(b) if so, the reasons therefor,

(c) whether a similar fire had broken out in 1988 and at that time Government had decided to shift the inhabitants of Gavanpada village in view of imminent threat to their lives,

(d) whether the resident have since been shifted from that place, and

(e) if not, when these persons are likely to be shifted ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M S GURUPADASWAMY). (a) No, Sir But a minor leak in Naphtha pipeline of HPCL had occurred in Tata Electric Company's compound leading to a minor fire

(b) Does not arise.

(c) to (e). No fire similar to that referred to in (a) above had occurred in 1988. Since the decision to shift inhabitants of Gavanpada village has to be taken by the State Govt, information is being collected and will be placed on the table of the House

Bridge over Ganga in Patna

5096. SHRI NITISH KUMAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to construct a railway bridge on the Ganga river near Patna, Bihar; and

(b) if so, the time by which Government propose to take a decision in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Engineering-cum-Traffic Survey for a rail bridge across river Ganga near Patna has been taken up. It is difficult to state, at this stage, as to when any decision would be taken in this regard.

[*English*]

**Utilisation of Gas available in Krishna-
Godavari Basin**

5097 SHRI M. M. PALLAM RAJU. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the steps being taken by Government for synchronizing the tapping of the gas from the Krishna-Godavari basins and proper utilisation of this gas; and

(b) the names of the potential users (industries) which have been assured allocation of a part of the gas from this basin, the quantity to be allocated, and the probable year of supply?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY). (a) To utilise the gas available from the K.G. Basin, ONGC have identified the prospective gas consumers and have already laid pipelines between Tati-paka-Narsapur and Narsapur-Kovvur. In addition to some small units, commitment or supply of gas has been made to Andhra Pradesh State Electricity Board or setting up a power generation unit, a commitment in principle has also been made for gas supply to a fertilizer project in Kakinada. The pipe-

line from Tatipaka to Kakinada for supplying gas to this fertilizer plant is proposed to be laid by the Gas Authority of India Ltd. The gas in this basin being largely non associated can be produced only to the extent actually required by consumers.

(b) The particulars are given in the statement below. The actual supply would depend, inter-alia, upon readiness of consumers to take the gas and approval of related investments for supplying the gas.

STATEMENT

<i>Name of Customer</i>	<i>Qty. of gas committed (CMD)</i>	<i>Probable year of supply</i>
1	2	3
A. P. Bagasse Products	9000	1990
Andhra Sugars, Kovvur	6000	1990
Southern Pesticides	6000	1990
Claymen Porcelain	3000	1990
APSEB, Vijeswaram	400000	1990
Kirloskar Services	18000	1990
Nagarjuna Fertilizers	1300000*	1091 - 92
Essar Gujarat Ltd.	800000*	1993 - 94
Ganesh Petrochem	340000*	1993 - 94

* Commitment only in principle.

Supply of gas has already commenced to the following

1. Delta Paper Mills	28,000
2. Andhra Sugars, Tanuku	16,000
3. Southern Magnesium	10,000
4. Coastal Agro Industries	5,000
5. Jaypore Sugars (on fallback basis)	40,000